

## Allahabad Bench

CP No. 404/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.07.2019

NAME OF THE COMPANY: Vinesh Kumar Sanghal and Ors. V/s Shiva Continental Pvt. Ltd and Ors

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act

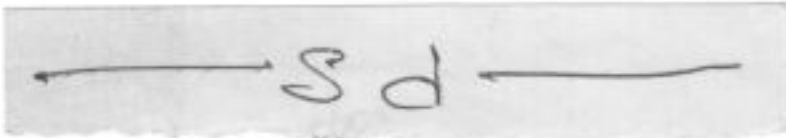
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ASHISH CHAUDHURY	ADV.	PETITIONER	Ashish
2.	GOPAL VERMA	ADV.	PETITIONER	gopal verma
3.	Arun Srivastava	Adv	Petitioner	Arun Sr.

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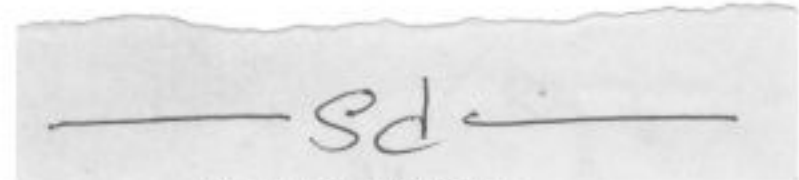
Parties are represented by their respective counsels.

Due to paucity of time, hearing could not be completed. Hence, the case is adjourned to 30<sup>th</sup> August, 2019.

Dated: 30.07.2019



**SAROJ RAJWARE**  
MEMBER (T)



**A.R.K. SINHA**  
MEMBER (J)

Typed by:  
Shubham Kumar Singh  
(P.S.)